

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.**

Dated: This the 10<sup>th</sup> day of January 2020

**Contempt Petition No. 330/00269 of 2018  
In  
Original Application No. 330/01508 of 2015**

**Hon'ble Mr. Rakesh Sagar Jain, Member – J  
Hon'ble Ms. Naini Jayaseelan, Member – A**

Girjesh Tripathi, S/o Rudra Nath Tripathi, Ex GDS (BPM), R/o Village and Post-Sakarpur, District Siddharth Nagar.

..... Applicant

By Adv: Shri Prabhakar Dubey

V E R S U S

1. Shri Sanjay Singh, Post Master General, Gorakhpur Region, Gorakhpur.
2. Shri Sheetla Prasad Pandey, Superintendent of Post Office, Basti Division, Basti.

..... Respondents

By Adv : Shri L.P. Tiwari

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member- J**

None for the applicant. Shri L.M. Singh, learned counsel for the respondents is present.

2. The applicant was absent on last several dates i.e. on 13.11.2019, 21.10.2019, 09.10.2019 and 23.09.2019.
3. Learned counsel for the respondents states that the order of this Tribunal has been complied with. Accordingly, the present contempt petition is dismissed. Notices issued to the respondents are discharged.

/pc/

**(Naini Jayaseelan)  
Member – A**

**(Rakesh Sagar Jain)  
Member – J**